

has been prepared in consultation with MCI. The degree for the course will be awarded by the respective State Universities and it will be accredited by the National Board of Examinations (NBE) to ensure uniformity in the content and delivery of the course. The course will be introduced only in those States which are willing to adopt it.

The States may set up Rural Health Care Schools to impart B.Sc. (CH) courses. Central Government will provide assistance for the establishment of these Centres to States under their State Programme Implementation Plans (SPIPs) under National Rural Health Mission (NRHM).

(d) The Central Government, till now, has received willingness from the States of Jharkhand, Chhattisgarh and Assam.

Serving of adulterated food by food outlets

3667. SHRI PANKAJ BORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that prominent food outlets and restaurants in Delhi are serving adulterated and substandard food items to the public;

(b) if so, whether Government has been collecting random samples from these eateries for analysis in the laboratories recognised by FSSAI; and

(c) if so, the penal action initiated against the offenders where samples do not conform to the provisions of law?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) As per information received from Department of Food Safety, GNCT of Delhi, the data w.r.t. the random samples collected from all kinds of eateries for analysis in the laboratories recognised by the Food Safety and Standards Authority of India (FSSAI) for last three years, are as under:

Total samples collected	Found unsafe	Found sub-standards	Found misbranded
2420	68	66	69

(c) In cases of 'unsafe' food, prosecution proceedings have been launched in the designated courts of law, In case of 'sub-standards' and 'misbranded' items, proceedings for imposition of fine have been initiated in the courts of Adjudicating Officers/ ADMs.

Setting up of medical college at Puri, Odisha

3668. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Minister has announced at Puri, Odisha that a medical college would be established at that place;

- (b) if so, the source of funds for setting up the medical college; and
- (c) the agency selected for implementation of the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Under the new Centrally Sponsored Scheme for “Establishment of new Medical Colleges attached with District/Referral hospitals”, five districts of Odisha namely Balesore, Baripada (Mayurbhanj), Bolangir, Koraput and Puri have been identified and approved for opening up of new Medical Colleges attached with existing district/referral hospitals.

(b) The scheme has the provision of fund sharing between the Central Government and the States/UTs in the ratio of 90:10 for NE/special category States and 75:25 for other States. The total cost for starting a Medical College is ₹189 crores.

- (c) It is for the State Government to decide.

Posting of doctors in CGHS homoeopathic dispensaries

3669. SHRI PRAMOD TIWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Homoeopathic doctors working in the CGHS Homoeopathic Medical Store Depot/Dispensaries in Delhi along with their date of posting;
- (b) whether some doctors have been transferred, but they have not joined their duties so far for more than one year;
- (c) if so, the details thereof; and
- (d) by when these Homoeopathic doctors are likely to be transferred for the benefit of the patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) As on date, in CGHS Delhi, number of doctors working in Homoeopathy are as under:

Regular Homoeopathic Doctors	:	12
Contractual Homoeopathic Doctors	:	11

Details are given in the Statement (*See below*).

(b) to (d) Some doctors have been shifted from one dispensary to the other in administrative interest. All such orders have been carried out.